

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 40(ND)/2012
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016**

NAME OF THE COMPANY: Sh. Ramandeep Singh Ahluwalia & Ors.

Vs.

M/s. Suntime Energy Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

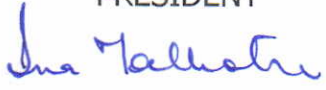
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ARUN LAXENA	ADV	Rec. No. 7 (thru LRs) Rec. No. 8 & 9	Khalina
2.	MS. NALINI	ADV		
3.	ABHAY PRATAP SINGH, ADV	RESPONDENT COMPANY		
4.	ANSHUMAAN BAHADUR, ADV			

ORDER

The application shall be taken up with the main case. Synopsis by the Petitioner and Respondant shall be filed within one week.

2. List before the regular bench on 25th October 2016.


(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(INA MALHOTRA)
MEMBER (J)

4th October, 2016
(A.k. Arora)